

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA 2980 of 2004
MA 2520 of 2004**

New Delhi, this the 24th day of October, 2005

HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

Naresh Kumar,
Deputy Commissioner of Police,
VIIth Battalion, Delhi Armed Police,
Malviya Nagar, New Delhi-17. Applicant.

(By Advocate: None)

- VERSUS -

1. The Union Home Secretary,
Govt. of India,
Ministry of Home Affairs,
New Delhi.
2. The Lt. Governor,
Delhi.
3. The Commissioner of Police,
Delhi.
4. Shri R.S.Gupta,
Retired Commissioner of Police (Delhi)
C/o Commissioner of Police,
I.P. Estate,
New Delhi – 110002.
5. Shri S.K. Kain, I.P.S.
Commandant General Home Guards and
Civil Defence,
C/o Office of the Commandant General &
Home Guards, Rajouri Garden,
New Delhi. Respondents.

(By Advocate: Shri Ajesh Luthra)



ORDER (ORAL)

None for applicant even in the revised call. It is seen that applicant has not filed any rejoinder even though counter reply was filed by respondents 2 and 3 as back as on 4.8.2005 which shows that applicant is not interested in pursuing the OA. Accordingly, OA is dismissed for default and non-prosecution.


(MEERA CHHIBBER)
MEMBER (J)

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 *— AA for re-submission*